

Industrial Projects in Jammu and Kashmir

253. { Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Y. S. Chaudhary:

Will the Minister of **Industry and Supply** be pleased to state:

(a) whether Czechoslovakia has offered to collaborate in five industrial projects to be set up in Jammu and Kashmir;

(b) if so, the terms of collaboration offered; and

(c) the details of the projects?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

Newsprint Plants

254. **Shri Hem Raj:** Will the Minister of **Industry and Supply** be pleased to state:

(a) whether Government propose to set up any newsprint plants in the Public Sector; and

(b) if so, how many are to be set up in the remaining period of the Third Five Year Plan, in which State and at what places?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b). The matter is under consideration.

Newsprint Factory in the Himalayan Beas Basin

255. **Shri Hem Raj:** Will the Minister of **Industry and Supply** be pleased to refer to the reply given to Unstarred Question No. 1266 on the 25th September, 1964 and state the main conclusions arrived at between the Canadian Company and the Indian Company on the basis of the report of the foreign expert for the setting

up of a Newsprint Factory in the Himalayan Beas Basin?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): It is reported that a representative of the Indian Company has proceeded to Canada to take part in the deliberations with the Canadian company for the finalization of the report submitted by the foreign expert and is still discussing the Report in Canada. Accordingly, no final conclusions have yet been reached in the matter.

Derailment of Goods Train

256. **Shri Mohammad Elias:** Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that a double engined goods train was derailed on the 13th October, 1964 between Dhenkanal and Hindol stations of Cuttack-Talcher section of the S.E. Railway;

(b) if so, the total number of death and injury cases involved therein; and

(c) the reasons for this derailment?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) A goods train which was assisted by a banking engine derailed between Hindol Road and Garh Dhenkanal stations on 12th October, 1964 and not on 13th October, 1964.

(b) There was no loss of life. Three railway employees sustained minor injuries.

(c) The cause of the accident is under investigation.

Train between Manmad and Bombay

257. **Shri M. L. Jadhav:** Will the Minister of **Railways** be pleased to state:

(a) whether there has been a demand to run an Express or Shuttle train between Manmad and Bombay on the Central Railway; and

(b) if so, when it is likely to be met?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) Introduction of an additional train between Manmad and Bombay is not feasible at present for want of spare line capacity. The question of providing an Express train which will also serve Bombay-Manmad section will be duly considered when the electrification of Igatpuri-Bhusawal section is completed, which is expected by 1967.

12 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC
IMPORTANCE

REPORTED DESCRIPTION OF REV. MICHAEL
SCOTT AT "FOREIGN OBSERVER" BY
NAGA HOSTILES

Mr. Speaker: I have received notice of an adjournment motion and Calling Attention notices about the reported Naga hostiles describing the Rev. Michael Scott to the 'Foreign Observer' at the Peace talks and Mr. Scott's own statement that the cease fire in Nagaland is an 'International Cease fire Agreement'.

I have not given my consent to the adjournment motion, but the Calling Attention notice I have admitted.

Is the Minister prepared to answer it just now?

The Minister of External Affairs (Shri Swaran Singh): Sir, on one or two occasions it has happened earlier that the Rev. Michael Scott has said after a press statement....

Mr. Speaker: If he is prepared to reply, I will ask the Member to put it.

Shri Swaran Singh: No, Sir. I have received it just now. I only

wanted to say that we are getting the statement from the local Government there to find out....

Mr. Speaker: So he wants time.

Shri Swaran Singh: ...as to whether he has made any such statement. But I have no hesitation in contradicting straightway that we do not recognize him as a foreign observer. And there is no question of having an international cease fire agreement..

Mr. Speaker: Order, order. In that case he should allow the Member to read that notice and put it, and then the Minister might say anything he likes.

Shri Nambiar (Tiruchirappalli): He is partly answering.

Shri S. M. Banerjee (Kanpur): Sir, I call the attention of the Minister of External Affairs to the reported Naga hostiles describing the Rev. Michael Scott as the 'Foreign Observer' at the Peace talks and Mr. Scott's own statement that the cease fire in Nagaland is an 'International Cease fire Agreement' thereby drawing a distinction between the underground Nagas and the Indians as two different peoples, and activities of some Nagas to raise a liberation army.

May I submit, Sir, that the Prime Minister in Lucknow has already said that he does agree with the statement, and the hon. Minister says....

Shri Nambiar: Let him say.

Shri J. B. Kripalani (Amroha): Mr. Speaker, is this a question to be answered by the Foreign Minister? Because, this is our own territory. Either it is our territory or it is not our territory. (Interruptions):

Mr. Speaker: Order, order. The Prime Minister would have answered it. But he is not here. Therefore the Minister of External Affairs.... (Interruptions). Does not matter if